

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
CP-123/ND/2024

IN THE MATTER OF:
Revfin Services Private Limited

...APPLICANT

Vs.

Registrar of Companies NCT of Delhi & Haryana

...RESPONDENT

Section
U/s 131(1)

Order delivered on 10.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the RoC :Adv Aakash Sharma

For the Respondent :

ORDER

None appears on behalf of the Applicant, at the time of hearing of the matter. In the interest of justice, list the matter on **25.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)